

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:211
ANSWERED ON:04.12.2001
RURAL ROADS UNDER PMGSY
A.K. PREMAJAM;A.P. JITHENDER REDDY

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the criteria for allocation of funds under PMGSY;
- (b) the names of agencies assigned the jobs for construction of roads;
- (c) the norms to be followed by the State Governments for Rural Roads connectivity schemes under PMGSY;
- (d) whether some State Governments have requested the Union Government to relax these norms; and
- (e) if so, the reaction of the Government thereto?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI M. VENKAIAH NAIDU)

- (a) to (e) A Statement is laid on the Table of the House.

Statement referred to in Reply to Parts (a) to (e) of the Lok Sabha Starred Question No. 211 admitted for answer on 4th December, 2001

Under the Pradhan Mantri Gram Sadak Yojana (PMGSY), the Planning Commission had, for the year 2000-2001, allocated Rs. 2370 crore among the States and Union Territories based, inter alia, on a weightage of 75% for Need (share of Unconnected Habitations in the total Unconnected Habitations of the country) and 25% on coverage (share of connected Habitations in the total connected Habitations of the country). The funds earmarked for the PMGSY, for the year 2001-2002, being at last year's level, no changes have been made in the allocation for the current financial year.

2. The primary objective of the PMGSY is to provide road connectivity, through good all-weather roads, to all Unconnected Habitations in the rural areas with population of more than 500 persons by the year 2007 (end of the Tenth Plan Period). The Programme, as a related objective, provides for Upgradation (to prescribed standards) of existing roads. Keeping these objectives in view, the following Order of Priority has been prescribed:

S.N. Population Size Category

- 1 1000 or more Unconnected to roads of desired specification
- 2 500-999 Unconnected to roads of desired specification
- 3 1000 or more Gravel to desired specification
- 4 500 -999 Gravel to desired specification
- 5 1000 or more Water Bound Maccadam (WBM) to desired specification
- 6 500-999 Water Bound Maccadam (WBM) to desired specification

In respect of the Hilly and Desert areas and Tribal (Schedule V) areas, the objective would be to connect Habitations with a population of 250 persons and above.

3. The State Governments have identified Executing Agencies, the list of which is enclosed at Annexure-I.

4. The roads are to be executed as per the technical specifications prescribed by the Indian Roads Congress (IRC). The request of the Government of Kerala for relaxation of technical specifications in respect of densely populated coastal areas such as Thycattuserry, Aryad and Ambalappuzha Blocks in Alappuzha District and Vadakara Block in Kozhikode District have been considered and agreed to as a special case.

Annexure- I

Statement showing the list of Executing Agencies identified by the State Governments

Sl.No.	States	Executing Agency
1	Andhra Pradesh	Panchayati Raj Engineering Department
2	Arunachal Pradesh	Public Works Department Rural Works Department
3	Assam	Public Works Department
4	Bihar	Rural Engineering Organization
5	Chhatisgarh	Chhattisgarh Rural Road Authority
6	Goa	Public Works Department
7	Gujarat	Roads & Building Department
8	Haryana	Public Works Department
9	Himachal Pradesh	Public Works Department
10	Jammu & Kashmir	Rural Development Engineering Wing Public Works Department
11	Jharkhand	Rural Engineering Organisation
12	Karnataka	Rural Development Engineering Wing Karnataka Land Army Corporation.
13	Kerala	Engineering Wing under Panchayati Raj Institutions
14	Madhya Pradesh	Madhya Pradesh Rural Roads Development Authority
15	Maharashtra	Public Works Department Engineering Wing under Panchayati Raj Institutions
16	Manipur	Public Works Department
17	Meghalaya	Public Works Department
18	Mizoram	Public Works Department
19	Nagaland	State Roads & Bridges Department Department of Rural Development through Village Development Boards
20	Orissa	Rural Works Department
21	Punjab	Public Works Department Engineering wing of Mandi Parishad
22	Rajasthan	Public Works Department
23	Sikkim	Public Works Department Rural Works Department
24	Tamil Nadu	Rural Development Engineering Wing
25	Tripura	Public Works Department Rural Works Department
26	Uttar Pradesh	Public Works Department Rural Engineering Service
27	Uttaranchal	Public Works Department
28	West Bengal	Engineering wing of Zilla Parishad